

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

103. I.A. 3060/2022
IN
C.P.(IB)-411(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.04.2024**

NAME OF THE PARTIES: Morya Buildcon Private Limited
V/s.
Morya Infraconstruct Private Limited

Appearance:

For the Petitioner: ADv. Karl Shroff i/b Smita Samant

For the Respondent: Adv. Ankita Chattejee

SECTION 7 OF IBC, 2016

ORDER
HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

At the joint request of the parties, list on **16.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)